

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION No.060/00131/2018 &  
MA No.060/00174/2018**

**Chandigarh, this the 12<sup>th</sup> day of February, 2018**

...

**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)**

...

1. Mahipal Jat S/o Sh. Richhpal Jat, R/o Dhani-Seragawali, Vill. & P.O. Sirohi, Teh. Neema Ka Thana, Distt. Sikar (Rajasthan), aged 26 years.
2. Kailash Chand Khichar S/o Sh. Mangal Chand Khichar, aged 28 years, R/o Dhani-Khichorowali, Ward No.17, Ringus, Teh. Shrimadhopur, Distt. Sikar (Rajasthan).
3. Mukesh Jakhar S/o Sh. Rameshwar Lal Jakhar, aged 27 years, R/o Vill. & P.O. Abhawas, Khatu Shyamji, Distt. Sikar (Rajasthan).
4. Prakash Chand Meel S/o Sh. Bhagirath Mal Meel, aged 25 years, R/o Vill. Rampura, P.O. Mohanpura, Distt. Sikar (Rajasthan).
5. Devendra Singh S/o Sh. Nandlal Saini, aged 27 years, R/o Village Nagla Kalan, PO Bodoli Dahan, Teh. Pahari, Distt. Bharatpur (Rajasthan).
6. Sanjay Kumar S/o Sh. Satbir, aged 35 years, R/o Vill. & PO Chirod, Teh. & Distt. Hisar (Haryana).
7. Ramesh Chand Saini S/o Sh. Murali Dhar Saini, aged 28 years, R/o Vill. Rajwas, PO Dolika, Teh. Sikari, Distt. Dausa (Rajasthan).
8. Rajesh Kumar S/o Sh. Sher Singh, aged 22 years, R/o Gate No.B-6, Kaimri Road Fatak, Hisar (Haryana).
9. Dinesh Kumar Meena S/o Reuad Mal Meena, aged 29 years, R/o Vill. Khadrpur, PO Thikria, Teh. Sikar, Distt. Dausa (Raj).
10. Amit Kumar S/o Sh. Prem Pal, aged 26 years, R/o VPO Gangwa, Distt. & Teh. Hisar (Haryana).

11. Paviter Kumar S/o Sh. Ajit Singh Jat, aged 25 years, R/o VPO Suratpura, Teh. Rajgarh, Distt. Churu (Raj.).
12. Dharamender S/o Sh. Banwari Lal, aged 25 years, R/o H.No.1326, Amar Deep Colony, Kaimri Road Hisar (Haryana).
13. Bharat Jat S/o Sh. Jay Narayan Jat, aged 27 years, R/o Dhani Lamba, PO. Kanwat, Teh. Neem Ka Thana, Sikar (Raj).

**....APPLICANTS**

**(Present: Mr. M.K. Gaur, Advocate proxy for Mr. U. Srivastava, Advocate)**

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Malviya Nagar, Jaipur, Rajasthan.
2. The Divisional Railway Manager, North Western Railway, Near Jawahar Circle, Jaipur, Rajasthan.

**....RESPONDENTS**

**ORDER (Oral)**

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-**

**MA No.060/00174/2018**

Heard.

Taking into consideration, the common cause of action, similar nature of relief claimed, common interest in the matter, and for the reasons mentioned therein, the Miscellaneous Application (MA) is allowed. The applicants are permitted to join together to file the instant single application, as prayed for.

**OA No.060/00131/2018**

The main contention of learned counsel, at this stage, is that, although the applicants have moved representation dated 28.07.2017 (Annexure A-8), for redressal of their grievances, but no decision has yet been taken by the Competent Authority.

Having heard the learned counsel for the applicants, having gone through the record with their valuable assistance, after considering the entire matter and without expressing any opinion on merits, lest it may prejudice the case of either side, the instant main Original Application is disposed of with the direction to The Divisional Railway Manager, North Western Railway, (respondent no.2) to sympathetically consider and decide the indicated representation, by passing a speaking / reasoned order and in accordance with law, within a period of two months from the date of receipt of a certified copy of this order.

